



Government of Jammu and Kashmir
Civil Secretariat, Home Department
Jammu/Srinagar

NOTIFICATION

Srinagar, the 5th September, 2016

SRO 286:-In exercise of the powers conferred by clause (o) of sub- section (1) of section 4 of the Code of Criminal Procedure, Samvat, 1989, and in partial modification of previous notifications issued on the subject, the Government hereby exclude the areas of villages 'Sultanpora,' 'Magraypora,' 'Gohal Tengpora,' 'Aglar,' 'Goshbug,' 'Sheerbag,' 'Magripora' and 'Wusankhoi' from the jurisdiction of Police Station, Sumbal District Bandipora and include the same within the jurisdiction of Police Station, Pattan, District Baramulla.

By order of the Government of Jammu and Kashmir.

Sd/-

(R.K.Goyal) IAS

Principal Secretary to the Government
Home Department

No.Home/PB-III/ 06/2016/

Dated:- 05.09.2016

Copy to the:-

1. Financial Commissioner (Revenue).
2. Principal Secretary to Hon'ble Chief Minister.
3. Director General of Police, J&K, Srinagar.
4. Divisional Commissioner, Kashmir.
5. Commissioner/Secretary to the Government, General Administration Department.
6. Commissioner/Secretary to Government, Revenue, Department
7. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
8. Inspector General of Police, Kashmir Zone.
9. Deputy Commissioner, Baramulla/Bandipora.
10. Director, Archives, Archaeology and Museums, J&K Srinagar.
11. Senior Superintendent of Police, Baramulla/Bandipora.
12. General Manager Government Press, Jammu /Srinagar.
13. Incharge Website, Home Department.
14. Government order file /Stock file.

(Mohammad Yaqoob Malik)

Under Secretary to the Government
Home Department